

to part (a) of Unstarred Question No. 9618 by Shri R. K. Sinha answered in Lok Sabha on 8th May, 1973 by late Shri D. R. Chavan read "800".

While compiling information for fulfilling the assurance given in respect of part (b) of the question from hundreds of applications requiring approval of Government in regard to the appointment of Managing and Whole-time Directors received from companies in the Department, and from the reports received from Regional Officers, it came to light that names of several applicants escaped attention, in computing the number of such applicants for answering part (a) of the question. This was because all the relevant particulars were not maintained in a manner so as to make it possible to furnish the required information immediately. Including these additional names the number of the Managing allowed a monthly basic remuneration of Rs. 4,000/- and above during the period from 1st January, 1970 to 31st December, 1972 comes to "800".

2. Arrangements to maintain the statistics adequately for answering such question, have been made.

12.43 hrs.

ANNOUNCEMENT RE: PANEL OF CHAIRMEN

MR. SPEAKER: Hon. Members, before I take up the Calling-attention notice, I have to inform the House that under rule 9 of the Rules of Procedure, I have nominated the following persons as Members of the Panel of Chairmen:—

1. Shri Vasant Sathe,
2. Dr. Henry Austin,
3. Shri Dinesh Chandra Goswami,
4. Shri Naval Kishore Sinha,
5. Maulana Ishaque Sambhali, and
6. Shri Jagannathrao Joshi,

The list has been completely changed because the others had finished almost half the term.

PROF. MADHU DANDAVATE (Raipur): All those who are vociferous in the House will be in the Chair here after.

SHRI S. A. SHAMIM (Srinagar): That is the best way to silence them.

MR. SPEAKER: That is only method of taming them.

SHRI S. A. SHAMIM: I was looking forward to my name also being there.

12.45 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE REPORTED COAL SHORTAGE HITTING STEEL PLANTS

श्री धनूबा प्रसाद मंडल (समस्तीपुर) : अध्यक्ष महोदय, मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की श्रीर इस्पात और खान मंत्री का ध्यान दिलाता हूँ श्रीर प्राप्ति करता हूँ कि वह इस के ऊपर एक वक्तव्य दें :

"गैर-सरकारी तथा सरकारी दोनों क्षेत्रों के इस्पात कारखानों पर कोयले की कमी के प्रतिकूल प्रस्ताव के समाचार तथा सरकार द्वारा किए गए उपाय ।"

THE MINISTER OF STEEL AND MINES (SHRI K. D. MALAVIYA): The programme of steel production during the current financial year requires an availability of 36,600 tonnes of coking coal daily in all the steel plants taken together. To get this quantity of coal at the steel plants about 2700 wagons of raw coal and washed coal have to be loaded daily from the Bengal-Bihar coalfields. Unfortunately coal movement during the year did not keep pace with the requirements and on two occasions, in August, 1973 and November, 1973 sudden dislocation of railway services brought down coal stocks at steel plants to dangerously low levels. During December, 1973 the coal supplies to steel plants received a serious setback and as a result coal consumption at the steel plants had to be reduced. With the limited arrivals of coal at the steel plants, the first concern was to ensure the safety of the installations